

Since the Development Commissioner is head of an Organisation which has about hundred major Institutes, Branch Institutes and Extension Centres scattered all over the country, he has to frequently visit them for assessing the work being done by them. In addition he is also associated with nearly eight Institutions of Government of India, for which he is the Chairman of the Government Council.

The visits of the Development Commissioner, apart from purely inspections, also consist of interaction with the State Governments and other State agencies, such as the Small Industries Development Corporations, Small Industries Associations, and participation in a number of Workshops and Seminars held throughout the country on the subject of small Industry.

(c) The total amount spent on TA/DA of the present Development Commissioner since May 1978 (upto October, 1980) is Rs. 91,730,65 out of total TA Budget of the Headquarters Office of SIDO of Rs. 8.5 lakhs.

(d) Out of his tours for 201 days, the Development Commissioner has been to Hyderabad or nearby areas for 36 days in the past two years. Besides the Small Industries Service Institutes, the Development Commissioner is the Chairman of the two Institutes of the Government of India, *viz.*, small Industry Extension Trainings Institute, Hyderabad and Central Institute of Tool Design, Hyderabad. The meetings of the Governing Councils of these Institutes are held once in 3-4 months. In addition, the Development Commissioner is also associated with two State Public Sector Undertakings in Hyderabad, whose Board Meetings also he has to attend periodically.

(e) The Development Commissioner, Small Scale Industries has been abroad for the following purposes :

- (i) Visit to Kathmandu, Nepal in July, 1978 as a Member of the High Level Delegation of the Government of India.
- (ii) Visit to China in October-November, 1978 as a Member of the ESCAP/UNIDO Delegation on Small Industry, funded by ESCAP.
- (iii) Visit to Bangkok, Jakarta, in February-March, 1979 in his capacity as national coordinator for ESCAP, and in order to participate in INDEF-Fair at Jakarta organised by the Engineering Export Promotion Council.

Visit to Bangkok and back was funded by ESCAP and to Jakarta funded by Government of India.

- (iv) Visit to Berlin in June, 79 to participate in a Seminar on Small Industry at the invitation of the German Government.
- (v) Visit to Bangkok in November, 1979 to participate in a Meeting of the Heads of Research Institutions in Small Industry Development funded by U.N. associate agency ADIPA.
- (vi) Visit to Istanbul in November, 1979 as a Member of the Indian Delegation to the preparatory meeting for the Conference of UNIDO-III at New Delhi in January, 1980.
- (vii) Visit to Kathmandu, Nepal in February 1980 to present a Report prepared by the SIET Institute for the World Bank to the Government of Nepal—funded by the SIET Institute Hyderabad.
- (viii) Visit to Manila in June, 1980 to participate in an ESCAP Meeting as national coordinator for a Project for Development of Non-metro-politan Areas—funded by ESCAP.
- (ix) Visit to Colombo in August, 1980 in order to participate in a Seminar held in connection with the Indian Automotive Fair, funded by EEPIC.

#### Formulation of Kendriya Rajbhasha Seva

4243. SHRI B.D. SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the question of formulation of Kendriya Rajbhasha Seva for various categories of Hindi employees and officers engaged on the Hindi posts before 1977 is under consideration for a long time ;

(b) if so, what are the reasons of delay in the finalisation of the matter ; and

(c) the time by which the service is likely to come into existence and what are the details of the service ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA)

(a) Yes, Sir. At the time of initial constitution of the proposed Central

Secretariat Official Language Service all the officers/employees holding Hindi posts in the different Ministries/Departments and their attached offices on the date of publication of the rules relating to the Service will be taken into consideration.

(b) & (c). Rules for the proposed Service were circulated among all Ministries/Departments for their comments. In the light of the suggestions received from them the rules are under examination and efforts are being made to finalise them at the earliest.

#### Hindi Typing Test Passed by Government Employees under Hindi Teaching Scheme

4244. SHRI T.S. NEGI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of employees in the Ministries and attached offices who have passed the Hindi typing test conducted by Government under the Hindi Teaching Scheme;

(b) how many of them are actually being utilised for the Hindi typing work;

(c) what action is being taken by Government in such cases where the individual employees refuse to do Hindi typing; and

(d) whether Government propose to issue directive to the Heads of Departments to utilise the trained personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) and (b). 26511 Central Government employees (including the employees of Central Government undertakings etc.) have passed the Hindi typing test under Hindi Teaching Scheme, upto July, 1980. No separate figures are available with Government in respect of the employees working in Ministries and Attached Offices and the employees whose services are being utilized for Hindi typing. The labour and time involved in collecting the data will not be commensurate with the result achieved.

(c) No such case has come to the notice of the Govt.

(d) Necessary instructions in this regard were issued in August, 1978.

#### Import of Machinery by M/s. Asbestos Cement Limited

4245. SHRI MANTRAM BAGRI : Will the Minister of INDUSTRY be pleased to state:

(a) whether Southern Asbestos Cement Ltd., an MRTTP undertaking and other MRTTP undertakings are being allowed to import the plant and machinery for manufacture of Asbestos Cement Pressure Pipes in spite of the fact that such machineries being available indigenously and are also being exported; and

(b) if so, the reason therefor?

#### THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) :

(a) & (b). M/s. Southern Asbestos Cement Limited, a sister concern of M/s. Madras Cement Limited, registered under the MRTTP Act, have been allowed import of capital goods for a cif value of Rs. 1,81,57,682 from Italy for manufacture of Asbestos Cement Pressure Pipes. The imports were authorised in accordance with the provisions in the Import Policy for imports of capital goods against global tenders in respect of select priority industries in which cement and cement products (including asbestos) is also covered. No other application under the scheme for import of capital goods for manufacture of asbestos cement pipes has so far been made. M/s. Hyderabad Asbestos Limited is the only indigenous manufacturer for such machinery whose technology for such equipment is back-dated and was imported about 12 years ago. It is understood that they have not supplied plant and machinery for asbestos cement pressure pipes to any of the indigenous producers except meeting the requirements of two of their own captive plants. They have not undertaken any export of complete equipment.

विजय नगर, अजमेर (राजस्थान) में एक कागज उद्योग की स्थापना

4246. श्रीचर्य्य भगवान देव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के अजमेर जिले के विजयनगर में कागज का कोई कारखाना लगाया जा रहा है ;

(ख) यदि हां, तो उक्त कारखाना कब तक चालू हो जायेगा; और

(ग) उसमें कागज का कितना उत्पादन होने और उसमें कितने लोगों को रोजगार मिलने की संभावना है ?